

Annexure - 6
Manan Apparels Limited; CRP commenced on 30.01.2024;
List of creditors as on 09.10.2024
List of operational creditors (Employees)

S. No.	Name of authorised representative, if any	Name of Employee	Detail of claim received		Details of claim admitted			Amount of claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party						% of voting share in COC, if applicable
1	N/a	Atharva Sanap	13.02.2024	₹ 20,898.00	₹ 19,108.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 1,790.00	
2	N/a	Bharat J Yadav	13.02.2024	₹ 79,644.00	₹ 71,110.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 8,534.00	
3	N/a	Jaga Pradhan	13.02.2024	₹ 15,641.00	₹ 13,814.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 1,827.00	
4	N/a	Pravin Majalkar	13.02.2024	₹ 55,100.00	₹ 55,100.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
5	N/a	Sampat Jadhav	13.02.2024	₹ 301,828.00	₹ 269,489.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 32,339.00	
6	N/a	Santosh Sanap	13.02.2024	₹ 412,126.00	₹ 412,126.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
7	N/a	Snehal Sawant	13.02.2024	₹ 14,491.00	₹ 12,868.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 1,623.00	
8	N/a	Sunil Gupta	13.02.2024	₹ 115,369.00	₹ 115,369.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
9	N/a	Vikas Kiratkar	13.02.2024	₹ 46,493.00	₹ 46,493.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
10	N/a	Satish Kime	13.02.2024	₹ 83,646.00	₹ 68,563.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 15,083.00	
11	N/a	Selba Nadar	13.02.2024	₹ 69,638.00	₹ 62,177.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 7,461.00	
12	N/a	Sakshi Koyande	14.02.2024	₹ 23,182.00	₹ 20,698.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 2,484.00	
13	N/a	Raju Rajak	14.02.2024	₹ 85,154.00	₹ 85,154.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
14	N/a	Jabamani Nadar	14.02.2024	₹ 300,000.00	₹ 300,000.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
15	N/a	Rajkumar Ropalu	14.02.2024	₹ 143,490.00	₹ 143,490.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
16	N/a	Sagar Sawant	14.02.2024	₹ 12,124.00	₹ 12,124.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
17	N/a	Vishu Mandavkar	14.02.2024	₹ 92,797.00	₹ 74,833.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 17,964.00	
18	N/a	Rahul Sakhare	14.02.2024	₹ 66,198.00	₹ 59,186.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 7,012.00	
19	N/a	Suvama Kiran Naikodi	14.02.2024	₹ 129,543.00	₹ 115,664.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 13,879.00	
20	N/a	Prabhakar Gavas	15.02.2024	₹ 104,581.00	₹ 104,581.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
21	N/a	Santosh Borges	19.02.2024	₹ 192,151.00	₹ 192,151.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
22	N/a	Varunesh Tiwari	06.03.2024	₹ 6,396.00	₹ 6,396.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
23	N/a	Anita Yadav	28.03.2024	₹ 29,950.00	₹ 29,950.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
24	N/a	Ramchandra Patil	01.04.2024	₹ 47,826.00	₹ 47,826.00	Employee Dues	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
24		Total		₹ 2,448,266.00	₹ 2,338,270.00				₹ 0.00	₹ 0.00	₹ 0.00	₹ 109,996.00	

Note :

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. The claims if not submitted in appropriate claim form have been provisionally admitted at notional amount of Rs. 1.

3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

4. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.